

[Shri Ratansinh Rajda]

be in a position to get a better earning for his product. Our country should place all imports under open general licence when we have much more essential items of import at our hand like petroleum products, fertilizers, edible oils and machinery for development which takes away a big chunk of foreign exchange earnings of the country. We have alternatives available for man-made fibres/yarns in the form of indigenous production of these items as well as our cotton.

It is not that the mills are going to close down if these fibres are not available from abroad. A sense of discipline and concern for the country should be imparted to the textile industry for earning a portion of their raw materials out of export earnings.

Under no circumstances, they can be allowed to remain complacent and given whatever raw materials they need on the platter under O. G. L. Already the production of man-made fibres in the country involves large amounts of foreign exchange spent on the import of items like caprolactum, DMT, and pulp etc. Whenever it is in short supply. There is, therefore, no justification to further spend free foreign exchange on the imports of additional quantities of man-made fibres/yarns.

(ix) TENSION DUE TO SIMULTANEOUS *Dharnas* BY THE NON-SCHEDULED CASTE AND THE SCHEDULED CASTE ASSOCIATIONS AT, BOAT CLUB, NEW DELHI.

श्री दयाराम शाक्य (फर्रुखाबाद) :
उपाध्यक्ष महोदय, मैं नियम 377 के अधीन निम्नलिखित विषय की ओर सरकार का ध्यान आकर्षित करना चाहता हूँ :

बोट क्लब पर कई दिनों से नान शेड्यूल्ड कास्ट एसोसिएशन के लोग आमरण धनशन

पर बंटे हैं, उन्हीं के निकट शेड्यूल्ड कास्ट एसोसिएशन के लोग बंटे हैं। दिन में उत्तेजनापूर्ण भाषण होते हैं जिस से झगड़ा एवं मारपीट हो जाने की स्थिति उत्पन्न हो गई है जिससे हरिजनों एवं गैर-हरिजनों के मध्य व्यापक असंतोष एवं एक दूसरे के प्रति दुर्भावना पैदा हो जायगी।

मेरा सरकार से अनुरोध है कि इस बारे में तुरन्त कार्यवाही करे।

(x) NEED FOR STEPS TO MAKE PRICES FOR NEWSPRINT PRODUCED BY NEPA MILLS REMUNERATIVE AND CLEAR ACCUMULATED STOCKS.

SHRI UTTAM RATHOD.
(Hingoli) : I make the following statement under Rule 377 :

It is an irony of fate that in the year of productivity, when the Public Sector undertaking of Nepa Mills has increased and improved the quality of its output by creating a congenial atmosphere in the Mill, town and surrounding villages a sense of participation in National development, it has to suffer heavy losses due to the defective import policy of the Central Government.

The S. T. C. had envisaged shortage of newsprint and imported huge quantities of newsprint, which has ultimately resulted in huge stocks of newsprint to the tune of 2500 M. Tonnes valued at 1.25 crores for last 4 months in addition to the rise in power charges, interest, raw material, like transport, furnace oil and coal. This is a great burden when their cost of production is Rs. 5,200/- per tonne and they have to sell it at Government sanctioned rate which is Rs. 4,700/- per tonne.

The Government should take immediate steps to make prices remunerative and take immediate